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PREVENTION OF POLITICAL DEFECTION BILL*

SHRI MALLIKARJUN (Medak): I beg to move for leave to introduce a Bill to provide for the prevention of defection by legislators from one party to another and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the prevention of defection by legislators from one party to another and for matters connected therewith"

The motion was adopted.

SHRI MALLIKARJUN: I introduce the Bill

CONSTITUTION (AMENDMENT)

(Amendment of articles 15 and 16)

SHRI S. M. SIDDAYYA (Chamarajanagar): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

SHRI S. M. SIDDAYYA: I introduce the Bill.

INDUSTRIAL DISPUTES (AMEND-MENT) BILL*

(Amendment of Section 2 and omission of Section 9B, etc.)

SHRI DINEN BHATTACHARYYA (Serampore) · I beg to move for leave to introduce a Bill further to amend the Industrial Disputes Act, 1947.

MR. DEPUTY-SPEAKER: The question is:

> "That leave be granted to introduce a Bill further to amend the Industrial Disputes Act, 1947".

> > The motion was adopted.

SHRI DINEN BHATTACHARYYA:
I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL.*

(Insertion of new article 141A)

SHRID K. PANDA (Bhanjanagar): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

SHRID. K PANDA: I introduce the Bill.

[&]quot;Published in the Gazette of India Extraordinary, Part II, Section 2, dated 19,11,71